

28

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

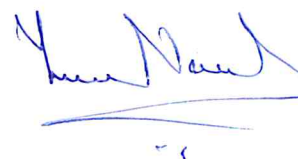
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/15	TP 38/17	For considera- tion	433( e)	Oasis Infrastructure Pvt. Ltd., Mumbai Vs Hajee A.P. Bava And Company Constructions Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

YUNUS NAWAB	PETITIONER/	
9916196674	OPERATIONAL	
(FOR HANNOORABI	CREDITOR	
AND SOLOMON		



**ORDER**

Counsel for Petitioner is present. He has filed memo to withdraw the petition on the ground that, Petitioner/Operational Creditor received payment from the Corporate Debtor. Permission is granted to withdraw the petition. Memo is recorded. Therefore, petition is dismissed as withdrawn vide separate order.

  
**Member (T)**

  
**Member (J)**